

High Court of Jammu and Kashmir at Srinagar.

No: 517

Order

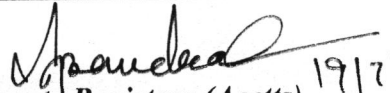
Dated: 18/07/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Salary	POL	Tele phone	O.E.	T.E.	Elect.
1.	Pr. D&S Judge, Kishtwar.	-----	0.25	----	-----	----	----
2	Pr. D&S Judge, Jammu.	20.00	-----	0.10	----	----	20.00
3	Sub Judge, Bhandarwah.	----	0.15	----	----	----	----
4	Spl. Mob. Mag. Udhampur.	-----	0.15	----	----	----	----
5	Distt. Mob. Mag.(Tr) Kathua.	-----	0.15	----	0.10	0.15	----
6.	Munsiff, Tral.	----	----	----	----	0.25	----

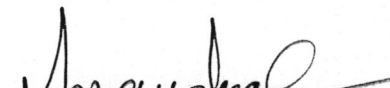
By Order.

  
Deputy Registrar (Accts) 19/7/17

No: 11229-34/A - Dated: 19/07/2017

Copy to the:-

- 1-2 Pr. D&S Judge, Jammu/ Kishtwar.
3. Sub Judge, Bhandarwah.
4. Spl. Mobile Magistrate, Udhampur.
5. District Mobile Magistrate (Traffic) Kathua
6. Munsiff, Tral.
7. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 8-12 Treasury Officer, Kishtwar/Bhandarwah/Udhampur/Kathua/Tral.  
..... for inbf. And n/a.
13. Order book.
14. I/c NIC for uploading .

  
Deputy Registrar (Accts) 19/7/17